

into between depositors and depositee companies, there is no proposal with the Government to make a general probe into deposits obtained by non-banking non-financial companies from the public. It is open to the depositors, who fall in the category of unsecured creditors, to seek appropriate remedy in a court of law including action by way of winding up of the Company.

Broadcast of Sanskrit programmes

1238. SHRI SYED SHAHABUDDIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the names of stations broadcasting Sanskrit programmes; and

(b) what is the total number of hours for broadcasting programmes in Sanskrit at each station?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) A large number of AIR Stations relay Sanskrit News Bulletins and broadcast Sanskrit lessons to acquaint interested listeners with Sanskrit language. The names of such AIR stations are given in Annexure 'A' and 'B'. In addition to this, some stations are also broadcasting literary/composite programmes in Sanskrit. The names of such stations are being collected and will be laid on the Table of the House.

(b) The information is being collected and will be laid on the Table of the House.

Annexure A

AIR Stations relaying Sanskrit News Bulletins from Delhi

- *1. Allahabad
- *2. Ambikapur
- *3. Agartala
- *4. Allepey
- *5. Ahmedabad

- *6. Bhopal
- *7. Bhagalpur
- *8. Bangalore
- *9. Baroda
- *10. Bombay
- *11. Bhuj
- *12. Calcutta
- *13. Cuddapah
- *14. Chattarpur
- *15. Cuttack
- *16. Calicut
- *17. Darbhanga
- *18. Delhi
- *19. Dharwad
- *20. Gwalior
- *21. Gauhati
- *22. Gorakhpur
- *23. Gulbarga
- *24. Hyderabad
- *25. Indore
- *26. Imphal
- *27. Jagdalpur
- *28. Jaipur
- *29. Jabalpur
- *30. Jodhpur
- *31. Jullundur
- *32. Jammu
- *33. Kurseong
- *34. Lucknow
- *35. Madras
- *36. Mysore
- *37. Mangalore
- *38. Najibabad
- *39. Nagpur
- *40. Patna
- *41. Pune
- *42. Raipur
- *43. Rampur
- *44. Rewa
- *45. Rajkot
- *46. Ratnagiri
- *47. Simla

48. Sambalpur
- *49. Shillong
50. Sangli
- *51. Srinagar
52. Trichur
- *53. Trivandrum
54. Udaipur
- *55. Vijaywada
56. Vishakhapatnam
57. Ajmer

Annexure B

AIR Stations Broadcasting Sanskrit Lessons

1. Allahabad
2. Ahmedabad
3. Bangalore
4. Bhadrawati
5. Baroda
6. Bombay
7. Bhuj
8. Calcutta
9. Cuddapah
10. Cuttuck
11. Calicut
12. Dibrugarh
13. Dharwad
14. Gauhati
15. Gorakhpur
16. Gulbarga
17. Hyderabad
18. Indore
19. Lucknow
20. Mysore
21. Nagpur
22. Pune
23. Rajkot
24. Ratnagiri
25. Sangli
26. Trichur
27. Trivandrum
28. Varanasi
29. Vijaywada
30. Vishakhapatnam

Number of petrol pumps and cooking gas agencies in the country

1239. SHRI SYED SHAHABUDDIN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of petrol pumps and cooking gas agencies in the country; States/Union Territory-wise and their average off-take in terms of litres of petrol and diesel and of gas cylinders;

(b) the number of petrol pumps and cooking gas agencies allotted to members belonging to minority community, scheduled castes, scheduled tribes, ex-servicemen or their families; and

(c) the policy of Government in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The number of petrol/diesel pumps and cooking gas agencies in the country is given in the statement enclosed. Average off-take of these pumps/agencies which are scattered all over the country, is not being maintained by Government. Moreover, collection/compilation of such factual and statistical information is an expensive and time-consuming process.

(b) Since 23-9-1977, 25 per cent of all types of agencies of the public sector oil companies were reserved for persons belonging to the Scheduled Castes/Scheduled Tribes, 2 per cent for physically handicapped and remaining 73 per cent were to be awarded on commercial considerations. Prior to it, the reservation was applicable to only Indian Oil Corporation w.e.f. 1-1-1974 for all their agencies except 'B' site retail outlets. Since inception of reservation policy, 94 retail outlet pumps and 34 cooking gas agencies have been awarded to Scheduled Castes and 12 & 8 respectively to Scheduled Tribes. Besides, 94 retail outlet dealerships and 173 cooking gas distributorships were awarded to ex-